

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2393

ANSWERED ON:09.08.2005

IRREGULARITIES IN IITs

Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the IITs incurred huge losses due to inefficiency as revealed by Comptroller and Auditor-General of India (CAG) in their Report;
- (b) if so, the details and facts thereof;
- (c) whether any inquiry has been conducted in this regard; and
- (d) if so, the details thereof alongwith the steps taken to make up the losses and obviate such instances in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a) & (b): The Comptroller and Auditor General of India in his report for the year 2003-04 which has been prepared for submission to the President under Article 51 of the Constitution have made certain observations regarding overpayment, due to incorrect pay fixation of Assistant Professors, irregular payment of bonus, non-eligible employees; short recovery of licence fee due to non implementation of revised rate of recovery of licence fee in respect of quarters allotted to employees of IIT Bombay; and undue favour by IIT Kanpur due to non acceptance of the offer of the lowest pre-qualified tenderer for the construction of a lecture hall complex in IIT Kharagpur.

(c) & (d): Ministry has received the CAG Report and requested all IITs to furnish necessary comments thereon. Necessary action is taken in such matters as per procedure established in this regard.